

## Annexure - 3

Name of the corporate debtor - Torque Automotive Private Limited ; Date of commencement of liquidation: 29-01-2026; List of stakeholders as on: 14.05.2026

## List of secured financial creditors

Sr. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Bank of Baroda			95,11,83,715.77	95,11,83,715.77	Secured Financial Creditor		Yes			36.41%	-	-	-		BOB & Reform ARC Limited is claiming the same security interest, wherein the security interest is under dispute.
2	Reform ARC Limited (Formerly known as Reliance ARC Limited)			78,90,64,975.68	78,90,64,975.68	Secured Financial Creditor		Yes			30.20%			-		
3	HDFC Bank Ltd			65,06,085.49	65,06,085.49	Secured Financial Creditor		Yes			0.25%			-		
4	Limited (Indiabulls Housing Finance Limited)			7,55,98,774.43	6,92,65,470.04	Secured Financial Creditor		No						63,33,304.39		M/s Samman Capital limited (secured creditor) has not relinquished the security interest u/s 52 of IBC.
4	<b>Total</b>			<b>1,82,23,53,551</b>	<b>1,81,60,20,247</b>						<b>66.86%</b>			<b>63,33,304</b>		